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Non-banking financial companies

5791. SHRI BIPLAB DASGUPTA: Will the Minister of FINANCE be pleased to state:

(a) the policy of Government with regard to the non-banking financial companies with deposits exceeding rupees one crore;

(b) the conditions under which the restrictions with regard to their investment as given in the RBI guidelines are waived; and

(c) the measures taken to protect the jobs of the regular staff as also the large number of field staff when such companies do not comply with these guidelines and, therefore, face penal provisions given in the relevant legislation?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). For regulating the deposit acceptance activities of the Non-banking Financial Companies and Residuary Non-banking Companies, the Reserve Bank of India (RBI) has issued guidelines under the provisions of Reserve Bank of India Act, 1934. These guidelines provide for the quantum of deposits with reference to the net owned funds of the companies, the minimum and maximum period of deposits, the rate of interest payable etc. In the case of Residuary Non-banking Companies, the directions also provide for the manner in which these funds are to be invested by these companies. The directions also stipulate that RBI may, if it

considers it necessary for avoiding any hardship or for any other just and sufficient reason, grant extension of time or exempt companies from the provisions of these directions subject to such conditions as RBI may impose.

These directions do not make any distinction by size of deposits and there are no special provisions with regard to companies holding deposits exceeding Rs. one crore.

(c) The directions issued by the RBI do not stipulate any provisions covering staff matters of the companies including protection of their jobs in respect of erring companies.

Export of Fish from Gujarat

5792. SHRI G.M. BANATWALLA: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of fresh fish, dry fish and fishmeal exported from Gujarat during last three years; and

(b) whether Government propose to provide facilities at Veravel and other parts of Saurashtra for storage, setting up of fish meal factory, to give further boost to exports?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Exports of fresh/frozen fish made through the Ports of Gujarat during the last three years were:—

<i>Year</i>	<i>Quantity (tonnes)</i>	<i>Value (Rs. in lakhs)</i>
1987-88	1554	436.60
1988-89	1586	611.26
1989-90	2084	784.00

(Source: MPEDA Cochin)

There were no exports of dried fish and fish meal from Gujarat during this period.

(b) The MPEDA has no such proposal at present.

High power T.V. Relay Station in Adilabad District, Andhra Pradesh

5793. SHRI P. NARSA REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a High power T.V. relay station in the agency areas of Adilabad district at Utnoor in Andhra Pradesh; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMEN-TARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). No, Sir. There is no proposal at present under the consideration of the Government to replace the existing low power TV transmitter functioning at adilabad by a high power TV Transmitter. The extension of TV service to the uncovered parts of the district including Utnoor depends upon the availability of resources for this purpose in the future Plans of TV expansion.

Research on Rubber Wood

5794. SHRI K. MURALEEDHARAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the rubber wood after removal of remaining latex is a good raw material for paper pulp and dissolving pulp;

(b) if so, whether any research has been undertaken in this regard; and

(c) if not, whether Government propose

to give priority to such research oriented work?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). No, Sir, complete removal of latex is difficult. Research studies were undertaken 2 years ago but an economically viable process has not so far been developed. Research studies are, however, continuing to explore the possibility of using rubber wood as paper pulp.

Functioning of Stock Exchange, Cochin

5795. SHRI P.C. THOMAS: Will the Minister of FINANCE MINISTER be pleased to state:

(a) whether the Stock Exchange at Cochin has made regular progress in business for the past three years;

(b) if so, the details of the business transacted (data) in each year;

(c) the details of the investment of the capital that has come through Cochin Stock Exchange for the above period with data showing the investment of those amounts in each State;

(d) the number of persons employed in Cochin Stock Exchange;

(e) whether the accounts of Cochin Stock Exchange are audited; and

(f) if so, the details of the audit objection, if any, during the last three years?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) The business transacted by the Cochin Stock Exchange during the last three years were Rs. 15 crores during 1987, Rs.